

**C.S.DIAS, J.**

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**B.A.TMP. No.193 of 2020**

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**Dated this the 28<sup>th</sup> day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner and  
the learned Public Prosecutor.

Post the bail application for further  
consideration on 05.05.2020.

**C.S.DIAS  
JUDGE**

kkj/28.4.2020